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Title : Bills passed by the Houses of Parliament during the 2<sup>nd</sup> Session of 15<sup>th</sup> Lok Sabha and assented to by the President.

SECRETARY-GENERAL: Madam, I lay on the Table the following six Bills passed by the Houses of Parliament during the Second Session of Fifteenth Lok Sabha and assented to by the President since a report was last made to the House on the 4<sup>th</sup> June, 2009:-

1. The Appropriation (Railways) No. 3 Bill, 2009;
2. The Appropriation (No. 2) Bill, 2009;
3. The Jharkhand Appropriation (No. 2) Bill, 2009;
4. The Appropriation (No. 3) Bill, 2009;
5. The Finance (No. 2) Bill, 2009; and
6. The Right of Children to Free and Compulsory Education Bill, 2009.

I also lay on the Table a copy, duly authenticated by the Secretary-General, Rajya Sabha, of the Metro Railways (Amendment) Bill, 2009, passed by the Houses of Parliament and assented to by the President.

(Placed in Library, See No. LT -756/15/09)

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MADAM SPEAKER: Item No. 7 - Hon. Minister, Shri Murli Deora may please lay his statement on the Table of the House.